

**PATNA HIGH COURT, PATNA**  
**NOTIFICATION**

**Dated:10.04.2026**

No. **358A**: The Judicial Officers of the rank of Civil Judge (Junior Division) named in column no. 2 of the table given below are appointed as Judicial Magistrate, Railway to try cases under the Indian Railways Act at the Railway Court mentioned in column no. 4 within the territorial Jurisdiction mentioned against their names in column no. 3 of the table, which they are competent to try under the Code of Criminal Procedure, 1973 (Act 2 of 1974) / corresponding section of Bharatiya Nagarik Suraksha Sanhita, 2023.

In exercise of powers conferred under Sub Section 3 of Section 11 of the Code of Criminal Procedure, 1973 / Sub Section (3) of Section 9 of Bharatiya Nagarik Suraksha Sanhita, 2023, the High Court is pleased to confer upon the Judicial Officers named below the powers of a Judicial Magistrate of the 1<sup>st</sup> Class for the territorial jurisdictions mentioned against their names in column no. 3 of the table.

They are also vested with the powers conferrable on a Judicial Magistrate of the 1<sup>st</sup> Class to try summarily the cases under the Indian Railways Act, as are covered under Section 260 of the Code of Criminal Procedure, 1973 / corresponding section of Bharatiya Nagarik Suraksha Sanhita, 2023.

They are also conferred with the powers to take cognizance of such case as they are authorized to try within their territorial Jurisdiction.

<b>Sl. No.</b>	<b>Name of the Officers, designation and place of present posting.</b>	<b>Jurisdiction for which power is being vested</b>	<b>Name of the station to be posted as in the court of Railway</b>
<b>1.</b>	<b>2.</b>	<b>3.</b>	<b>4.</b>
1.	Sri Gaurav J.M.1 <sup>st</sup> Class-cum-Addl.Civil Judge (Jr.Division), Katihar	Kosi, Darbhanga, Tirhut and Bhagalpur Division.	Katihar
2.	Sri Sudhanshu Shekhar J.M.1 <sup>st</sup> Class -cum- Addl. Civil Judge (Jr. Division), Saran at Chapra	Kosi, Darbhanga, Tirhut, Saran Division, Munger and Bhagalpur districts of Bhagalpur Division and Patna District of Patna Division	Sonepur
3.	Sri Mahadev J.M.1 <sup>st</sup> Class -cum- Addl. Civil Judge (Jr. Division), Bhojpur at Ara	Patna and Bhojpur Division	Ara
4.	Sri Skand Raj J.M.1 <sup>st</sup> Class -cum- Addl. Civil Judge (Jr. Division), Patna	Patna and Magadh Division	Patna
5.	Sri Badal Kumar Gupta J.M.1 <sup>st</sup> Class -cum- Addl.	Kosi, Darbhanga, Tirhut Divisions and part of Bhagalpur Division lying	Samastipur

Civil Judge (Jr. Division), Samastipur	north of the Gangas.	
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**By order of the High Court,  
Sd/- Prajesh Kumar  
Registrar General I/c**

**Memo. No. .... 33382 - 33447 ..... / Dated, Patna the 10.04.2026**

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay Fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Establishment), Patna High Court, Patna/ Registrar (IT)-cum-CPC, Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Editor, Patna High Court, Patna / I/c Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Officer on Special Duty, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna/ Joint Registrar (Judicial), Patna High Court, Patna / O.S.D. (Infrastructure), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna/ Member Secretary, Bihar State Legal Services Authority, Patna/ O.S.D. (Computerization), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / S.O. I/C, Judicial Officers Service Record Room, Patna High Court, Patna / S.O. I/C, A.D. General, Patna High Court, Patna/ S.O. I/C, Selection and Appointment Cell, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna/ All the Principal District and Sessions Judges of Bihar / The General Manager (Security), Eastern Railway, Kolkata / The General Manager (Security), North East Frontier Railway, Maligaon / The General Manager (Security), East Central Railway, Hajipur for information **(and communication to the officers concerned.**

**The officers appointed may be directed to make over charge of their respective offices in such a way so as to join their new assignments at the earliest.)**  
**(-) For P.D.Js. concerned only.**

**Registrar General I/c**